

**HIGH COURT OF TRIPURA
AGARTALA**

F.40(21)-HCT/BENCH/REGISTRY/2013-21/3865

Dated, Agartala, the 06th April, 2021

ORDER

In supersession of this Registry's earlier Order No.F.40(21)-HCT/BENCH/REGISTRY/2013-21/2823 dated 11th February, 2021, it is hereby ordered that henceforth the certified copies of the Judgments / Final Orders issued by the Registry shall be accompanied by a system generated certificate indicating the date of disposal of the case and the date of uploading the Judgment/Final Order in the local server if the Judgment has been uploaded in the Server after 1st April, 2021. The certificate is to be issued and signed by the Superintendent, Copying Section by generating it from the CIS Periphery with restricted access through login credentials and should invariably be supplied along with the certified copies of the Judgments / Final Orders.

This is issued with immediate effect.

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(S. Saha)

Dy. Registrar (Judl.) cum CPC

F.40(21)-HCT/BENCH/REGISTRY/2013-21/3866-92

Dated, Agartala, the 06th April, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.

4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Secretary, High Court Bar Association, Agartala.
6. The Secretary, Tripura Bar Association, Agartala.
7. The Advocate General, State of Tripura, Agartala.
8. The Assistant Solicitor General, Government of India, High Court of Tripura, Agartala.
9. The Public Prosecutor, High Court of Tripura, Agartala.
10. The Government Advocate, High Court of Tripura, Agartala.
11. The Registrar General, High Court of Tripura.
12. The Registrar (Vigilance), High Court of Tripura for information.
13. The Registrar (Judicial), High Court of Tripura for information.
14. The Registrar (Admn. P & M), High Court of Tripura for information.
15. The Joint Registrar, High Court of Tripura for information.
16. All the Deputy Registrars, High Court of Tripura, Agartala.
17. The Chief Librarian, High Court of Tripura, Agartala.
18. All the Private Secretaries to the Hon'ble Chief Justice and the Hon'ble Judges of the High Court of Tripura.
19. All Assistant Registrars of the High Court of Tripura.
20. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the website of the High Court of Tripura.**
21. The Superintendent, Copying Section, High Court of Tripura, Agartala for information and compliance.
22. All the Superintendent(s), High Court of Tripura, Agartala.
23. The Sr. Grade Translator cum I/C Paper Book Section, High Court of Tripura, Agartala.
24. The Court Master(s), High Court of Tripura, Agartala.
25. The Bench Clerk(s), High Court of Tripura, Agartala.
26. NOTICE BOARD of the Court House.
27. ORDER FILE.

06.04.2024

Dy. Registrar (Judl.) cum CPC